

**MEGHALAYA LEGISLATIVE ASSEMBLY**

**LIST OF BUSINESS**

**BUDGET SESSION**

**TUESDAY, MARCH 21, 2017**

**PRIVATE MEMBERS BUSINESS**

1. Questions.
2. Shri DIOSSTARNESS JYNDIANG, MLA to call the attention of the Minister in-charge Political under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "***Mawphor***" dated 3<sup>rd</sup> February, 2017 under the caption "*Thmu ka Sorkar ban buh ktem BSF ha Nongstoin, pyrshah jur ka KSU*".
- \*3. Motions.
- \*4. Resolutions.

Shillong,  
The 20<sup>th</sup> March, 2017

*Andrew Simons,*  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.